

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 20th January, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.13/2015 & M.A.No.32/2015.	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No.223/2014.	Sh. Nitin Dhiman, Bharti Public School, Ludhiana & Ors. Vs. State of Punjab & Ors.	Mr. A.R. Takkar & Ankur Sharma, Advs. For the Applicant. Mr. Raj Panjwani, Sr. Adv. Mr. Sumeer Sodhi, Adv. Mr. Arun Nanda, Adv. For R-2 & 1A. Mr. Shubham Bhalla, Adv. For PPCB, R-3 & 4.	
3.	Original Application No. 159/2014 & M.A.No.530/2014 & M.A.No.672/2014.	Smt. Shilpa Mammen Vs. DFO, G.B.Nagar, Forest Division & Ors	Mr. Prashant Kr. , Ms. Awantika Mandhar & Mr. Joseph Pookkatt, Advs. For the Applicant. Mr. Raman Yadav, Adv, For R-1. Mr. Pawan Upadhyay, Adv. For R-2 & 3. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. For R-4.	
FOR HEARING				
4.	Original Application No.24/2014 & M.A.No.678/2014, & M.A.No.679/2014.	Shiv Prasad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2. Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv. for R-5. Mr. Ramul Verma, Adv. For R-6 Mr. D.K.Dhayani, Adv. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25.	

5.	Original Application No.453/2013 & M.A. No.1114/2013 & M.A.No.1115/2013.	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Rahul Choudhary, Ms. Pallavi Talware, & Mr. Ritwick Dutta, Advs. for the Applicant. Mr. Ankur Khandelwal, Adv. For R-1. Mr. B.V.Niren Adv. For R-5. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. For R-3. Mr. Kumar Anurag Singh, Adv. for R-4.
6.	Original Application No. 142/2014. (PH)	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. A.K.Prassad & B.V. Niren, CGSC For R-1, 3 & 5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. N. Madan, Advs. For R-2. Ms. Sakshi Popli, Adv.For R-4.

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